

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **18th** day of **July**, 2019

Present :

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00392/2014

Mamta Rohit, W/o Shri Rohit Kumar Agarwal, Aged about 47 years, Resident of Kundan Bhawan, 16/A Churchlane, Allahabad, Uttar Pradesh - 211002.

.....Applicant.

By Advocate -Shri Ashish Srivastava

V E R S U S

1. Pension Fund Regulatory & Development Authority, through its Chairman, ICADR Building, 1st Floor, Plot No.6, Vasant Kunj Institutional Area-II, New Delhi-110070.
2. Shri Anup Wadhawan, Holding Concurrent charge of the Post of Chairman, Pension Fund Regulatory & Development Authority, ICADR Building, 1st Floor, Plot No.6, Vasant Kunj Institutional Area-II, New Delhi110070.
3. Ms. Sumeet Kaur Kapoor, General Manager, Pension Fund Regulatory & Development Authority, ICADR Building, 1st Floor, Plot No.6, Vasant Kunj Institutional Area-II, New Delhi-110070.

..... Respondents

By Advocate : Udai Chandani

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

Learned counsel for the applicant states that he has already moved MA No.587 of 2019 seeking withdrawal of

the OA as the OA has become infructuous in terms of Hon'ble Supreme Court order dated 29.06.2018 passed in Civil Appeal No.15034 of 2017. Learned counsel for the respondents agreed with this submission.

2. Accordingly, the OA is dismissed as having become infructuous.

Member-J

Member-A

RKM/